

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **M/s You Seung Sang Sa India Construction  
Pvt Ltd**

**PETITION NUMBER** : **IBA/796/2020**

**APPLICATION NUMBER** : **a) IA(IBC)/1908(CHE)/2023  
b) IA/(IBC)/993(CHE)/2021  
c) IA(IBC)/1099/CHE/2021  
d) IA(IBC)/225(CHE)/2022**  
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**ORDER**

**201)(a) IA(IBC)/1908(CHE)2023 in IBA/796/2020**

Ld. Counsel Mr.Varinder Chibbar for the RP.

This is an Application for Liquidation.

List the Application for hearing on **11.07.2024**.

**201)(b) IA/(IBC)/993(CHE)/2021 in IBA/796/2020**

Ld. Counsel Mr.Varinder Chibbar for the RP. Ld. Counsel  
Mr. Badhirinarayanan for R3.

In this case, the Counsel for the Respondent No.3 stated that they would be providing the reconciliation statement and the information within a week on or before 15.05.2024 failing which the right to file reply will be closed and cost will be imposed.

List the Application for hearing on **11.07.2024**.

**201)(c) IA(IBC)/1099/CHE/2021 in IBA/796/2020**

Ld. Counsel Mr.Varinder Chibbar for the RP. Ld. Counsel Mr. Sai Bharath for R1. Ld. Counsel Mr. Sushant Kumar for R6.

In this case, RP sought trade receivable details from R1 to R6.

The Counsel for R1 stated that he has provided the information vide email dated 30.01.2021.

R6 also stated that he has provided the information on 19.11.2021 by Registered Post.

However RP sought specific information of ledger copies as well as the financial statements namely profit and loss account and balance sheet wherein the amount due to the Corporate Debtor has been specifically recorded by them to establish the veracity of the receivables.

**R1 and R6 are directed** to provide the aforesaid information within 2 weeks.

List the Application for hearing on **11.07.2024**.

**201)(d) IA(IBC)/225(CHE)2022 in IBA/796/2020**

Ld. Counsel Mr.Varinder Chibbar for the RP. Ld. Counsel Mr.Sushant Kumar for the Respondent No.3.

None for R1, R2 and R4 to R9 and the right to file reply is closed.

R1, R2 and R4 to R9 are set as ex parte.

Pleadings are complete.

List for final hearing on **11.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**